



# HIGH COURT OF ORISSA, CUTTACK

Notice No. XXXIII-07/2019(PF-I)- 12350 , Dated: 16 .10.2019


## NOTICE

It is hereby notified to all concerned that after Evaluation of Technical Bids submitted by the bidders pursuant to this Court's e-Procurement Notice No- **XXXIII-07/2019(PF-I)-9671 / Dated: 16.08.2019** for Supply, Installation and Testing of Display Board Monitors and Thin Clients for Heterogeneous make & model for High Court of Orissa are found to be qualified with respect to **thin clients** only in the Technical Evaluation process and admitted for evaluation of financial bids.

The date and time of opening of financial bid will be intimated to the qualified bidders through e-mail and also shall be posted in the website of Orissa High Court i.e. [www.orissahighcourt.nic.in](http://www.orissahighcourt.nic.in).

***N:B: The Hon'ble High Court of Orissa reserves every right to recall, revoke or revise any notice, order pertaining to the tender or Terms and Conditions Supplemental, consequential and incidental thereto, at any stage of the Contract in the interest of transparent tendering process.***

By order

  
15/10/2019  
Registrar (Judicial)